



\$~71, 72, 83 & 15

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 559/2022

**NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.**

..... Appellant

Through: Mr. Balbir Singh, ASG with Mr. Govind Manoharan, Mr. Naman Tandon, Ms. Anu Sura, Ms. Diksha Tiwari, Ms. Apurna Singh and Mr. Anchit Singh, Advocates.

versus

**SPRIHA SHIKSHA EVAM KALYAN SAMITI & ANR.**

..... Respondent

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

+ LPA 561/2022

**NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.**

..... Appellant

Through: Mr. Balbir Singh, ASG with Mr. Govind Manoharan, Mr. Naman Tandon, Ms. Anu Sura, Ms. Diksha Tiwari, Ms. Apurna Singh and Mr. Anchit Singh, Advocates.

versus

**MALABAR TEACHER TRAINING INSTITUTE**

..... Respondent

Through: Mr. Mayank Manish and Mr. Ravi Kant, Advocates.

+ LPA 507/2022

**NATIONAL COUNCIL FOR TEACHER EDUCATION**

..... Appellant

Through: Mr. Balbir Singh, ASG with Mr. Govind Manoharan, Mr. Naman Tandon, Ms. Anu Sura, Ms. Diksha Tiwari, Ms. Apurna Singh and Mr.



Anchit Singh, Advocates.

versus

MEHTA TEACHER TRAINING COLLEGE

..... Respondent

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

+ LPA 100/2022

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Appellant

Through: Mr. Rahul Madan, Standing Counsel for NCTE with Mr. Saurabh Anand, Advocate.

versus

MAHARANA PRATAP COLLEGE

..... Respondent

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

**11.04.2023**

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At request, list on 04.05.2023.

**SATISH CHANDRA SHARMA, CJ**

**SUBRAMONIUM PRASAD, J**

**APRIL 11, 2023**

*S. Zakir*